## GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:3766 ANSWERED ON:19.12.2005 GROWING OF MEDICINAL PLANTS Bose Shri Subrata

## Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether large scale unregulated trade in Medicinal Plants/Herbs from the forests is taking place unabatedly;
- (b) if so, whether the Government has taken/proposes to take any action to prevent this practice;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI A. RAJA)

- (a), (b) & (c) The Ministry of Environment and Forests has not received any reports regarding the unregulated trade in Medicinal Plants and Herbs from the forests. However, the Ministry has issued instructions to the State/Union Territory (UT) Governments concerned to regulate the trade in Medicinal Plants and Herbs from the forests. The Ministry is also implementing an .Integrated Forest Protection Scheme primarily for strengthening the infrastructure for protection of forests to control such activities.
- (d) Does not arise.